

O.A. No.992/04

16.10.2012

Hon'ble Mr. Sanjeev Kaushik-J.M.  
Hon'ble Mr. Shashi Prakash- A.M.

None for the applicant even when the case is called second time. None for the applicant even on the earlier occasion also. It seems that the applicant is not interested in pursuing the case. Hence, the O.A. is dismissed in default and for non prosecution.

Sushil  
A.M.

J.M.

Sushil